

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23793/2016

STATE OF U.P AND ORS

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only applications in SLP (C) Nos. 25059 and 24941 of 2016 are to be list before Hon'ble Chamber Judge)

WITH

SLP(C) No. 25059/2016 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 135326/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135327/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23931/2021

IA No. 135326/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135327/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 23931/2021 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24941/2016 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 135320/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135321/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23927/2021

IA No. 135320/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135321/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 23927/2021 - SETTING ASIDE AN ABATEMENT)

Date : 15-04-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Petitioner(s) Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 135326/2020, IA No. 135327/2020 and
IA No. 23931/2021 in SLP(C) No. 25059/2016

Issue notice to the proposed respondents in all the three above mentioned applications. Steps be taken within three weeks.

Dasti in addition.

IA No. 135320/2020, IA No. 135321/2020 and
IA No. 23927/2021 in SLP(C) No. 24941/2016

Issue notice to the proposed respondents in all the three above mentioned applications. Steps be taken within three weeks.

Dasti in addition.

(GAURAV PANT)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)